

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

**CP (IB) No. 363/7/HDB/2020
AND
IA (IBC) 1682/2023 in CP (IB) No. 363/7/HDB/2020
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

India Infrastructure Finance Company Ltd

...Financial Creditor

AND

Ind-Barath Power Infra Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1682/2023

Learned Counsel Ms Smiti Tewari, for Applicant present through Video Conference.

Learned Counsel Mr Yogesh Jagia, for Respondent present physically.

Heard in part. For continuation, matter adjourned to 27.08.2024 as a last chance.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**